RAJYA SABHA

Statement-III

Funds Exclusively Earmarked for SC/ST in 8th and 9th Five Year Plans in Department of Education

(Rs. In Crores)

Year	Plan	Allocation Flov	w to SCP	Flow to TSP
Eight Plan Period 1992—97 Ninth Plan Period 1997-1998 to 1999-2000		7443.00 12840.28	857.21 (15.63) 1690.04 (16.09)	512.10 (9.33) 944.53 (9.00)

Note: Figures given in parenthesis indicates percentage of flow of funds of the divisible outlay to SCP and TSP.

Reservation policy in ministry of HRD

2275. DR. (MS.) P. SELVIE DAS: SHRI GANDHI AZAD: SHRI R.N. ARYA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that DOPT has introduced Post Based Rosters in Place of Vacancy Based Rosters for implementing reservation policy for SC/ST w.e.f. 2nd July, 1997;
 - (b) if so, the reasons therefor;
- (c) whether, while introducing Post Based Rosters, the process of identifying excess/shortages, if any, in all categories of services in all Departments under HRD Ministry, including autonomous/statutory organisations was undertaken as per DOPT OM No. 3601212/196. Estt. (Res.) dated 2nd July, 1997; and
- (d) if so, the excess/shortage found in all category of services as on 2nd July, 1997?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) Yes sir. 'Vacancy Based Rosters' were replaced by 'Post Based Rosters' with effect

from 2nd July 1997 to implement the Supreme Court Judgement in case of Shri R.K.Sabharwal Vs. State of Punjab.

(c) and (d) All the departments including autonomous/Statutory Organisations under the Ministry of Human Resource Development were directed to introduce 'Post Based Rosters' and to identify excess/shortages in various categories of Services/Posts in terms of instructions dated 2nd July, 1997 issued by the Department of Personnel & Training. The appointments being within the ambit of the respective Departments, Autonomous/Statutory Organisations, information regarding excess/shortages in various categories of Services/Post is maintained at the respective organisation's level.

Village Education Committees in Bimaru

- 2276. SHRI K.M. SAIFULLAH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the role being played by the village education committees in the BIMARU belt, to motivate parents to send their Children to school;
 - (b) how such people' initiatives are being financed; and
- (c) the action proposed to make such movement more broad based? THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) Village Education Committees have been formed in the States of Bihar, Madhya Pradesh, Rajasthan and Uttar Pradesh. Village Education Committees have been involved in the following activities under the District Primary Education Programme:
 - (i) Construction activities
 - (ii) Advocacy and Environment building
 - (iii) Use of school improvement grant
 - (iv) Monitoring attendance of children and teachers
 - (v) Raising voluntary contributions
 - (vi) Planning and Management/Microplanning